

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that:

### I

**On 8<sup>th</sup> August 2019**, the **Hon'ble Shri Justice C. V. Bhadang** will not be available for judicial work.

### II

Urgent mentioning and placing of the matters, if any, pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** is allowed before the Court presided over by the **Hon'ble Shri Justice Prithviraj K. Chavan**.

By Order

Sd/-

**High Court of Bombay at Goa**

**Panaji.**

**Date : 8<sup>th</sup> August, 2019**

**(Kiran A. Bagi)**

**Registrar ( Judicial )**